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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH: CUTTACK

OA No.319 of 2010

Arun Kumar Upadhyay Applicant
-Versus-
Union of India & Ors. Respondents

1. Order dated: the 14th June, 2010.

C O R A M:
THE HON'BLE MR. C.R.MOHAPATRA, MEMBER (A)

On being mentioned by Mr.Panda, Learned Counsel for the Applicant this OA is taken up today. Heard Mr. B.Panda, Learned Counsel for the Applicant and Mr. D.K.Behera, Learned ASC appearing on notice for Respondents 1&2 and perused the materials placed on record. At the out set, Learned Counsel for the Applicant by filing Memo dated 14th June, 2010 seeks permission to withdraw this OA with liberty to file fresh OA. Learned ASC appearing for the Respondents 1&2 has raised no objection to this. Hence prayer made in the Memo is allowed and this OA is dismissed as withdrawn with liberty to file fresh OA, if so advised.


Member (Admn.)